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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) NO. 266/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1<sup>st</sup> August, 2017, 10.30 A.M

Name of the Company	Steelcity Metal Products (P) Ltd & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. N. GURUMURTHY, FCA  
Partner of Maroti & Associates.

2. M. K. MAROTI, FCA  
Partner Maroti & Associates.

3. Radhika Pabdia, ACA  
Partner of Maroti & Associates

Religious/  
Applicant

Applicants

  
N. Gurumurthy  
Maroti & Associates

Radhika Pabdia

01\_08\_2017- CA(CAA)No.266/KB/2017 – Steelcity Metal Products (P) Ltd. & Anr.

Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner at length.

Order is reserved.

*Sd/-*  
MANORAMA KUMARI  
MEMBER(J)